

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. P.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : Comp.Appl/38/CHE/2021 IN MA/29/CHE/2021
NAME OF PETITIONER : Tube Investment India Ltd & Another
NAME OF RESPONDENT : M V Valli Murugappan & 14 Others
SECTION : Rule 11 of NCLT Rules 2016

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27. Comp.Appl/38/CHE/2021 IN MA/29/CHE/2021
28. MA/32/CHE/2021 IN MA/29/CHE/2021

ORDER

Mr. P. Giridharan, Advocate represents for the Applicant and the Respondent is represented by Ms. Prinky Anand, Advocate through video conferencing platform.

List this matter for further hearing on **11.08.2021**.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)
grr

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)